

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 26 of 2012 &
IA No. 46 of 2012**

Dated: 1st March, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

M/s.Kakatiya Cement Sugar & Industries Ltd. ... Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr. C. Hanumanta Rao
Mr. Mullapudi Rambabu**

**Counsel for the Respondent (s) : Mr. A. Mariaputham, Sr. Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. Yusuf Khan
Mr. K.V. Mohan & Mr. K.V.
Balakrishnan for R-1.**

ORDER

Post the matter on 15th March, 2012 at 2.30 p.m.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**